

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**T.P. No. 81 /2017**  
CP-894/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh**  
**Hon'ble Member (T) Shri S.Vijayaraghavan**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> March, 2017, 10.30 A.M**

Name of the Company		Diabari Tea Company Ltd.	
Under Section		<b>433,434</b>	<b>Winding up</b>
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. Madhu Sudan Sarker.  
Advocate.

K.N. Chaudhary. *Khata*  
Pvt. Ltd.

Mrs. Rituparna Saha.  
Advocate.

**ORDER**

Ld. Counsels for the petitioner is present.

Petitioner has not filed 2 additional copies of the petition.

Petitioner is directed to file 2 additional copies of the petition within 7 days.

List the matter on 12/04/2017 for admission.

*Sdt*  
(S. Vijayaraghavan)  
Member (T)

*Sdt*  
(Vijai Pratap Singh)  
Member (J)